NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

70. C.P. 2075/(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - R.L.Narayanan
V/s
Birla Shloka Edutech Limited

APPEARANCES: -
FOR THE APPLICANT : Adv. Kalpesh Shah
FOR THE RESPONDENT : Adv. Ravi Agarwal I/b Adv. Dinesh Kumar Dubey

Section: 73(4) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.01.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
Manish Tiwari